GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER & SANITATION LOK SABHA UNSTARRED QUESTION NO.4439 TO BE ANSWERED ON 22.03.2018

Scarcity of Drinking Water

4439. SHRI KANWAR SINGH TANWAR:

- Will the Minister of DRINKING WATER AND SANITATION be pleased to state
 - (a) the most problematic districts in various parts of country including Uttar Pradesh which are suffering from the problem of scarcity and quality of drinking water;
 - (b) the measures taken by the Union Government to overcome this problem; and
 - (c)the number of villages and blocks in Uttar Pradesh with 100 per cent sanitation facilities, district-wise?

ANSWER MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI S.S.AHLUWALIA)

- (a) Under National Rural Drinking Water Programme (NRDWP), information regarding coverage of rural water supply is maintained in terms of Fully Covered habitations (i.e. getting more than 40 litres per capita per day safe drinking water), Partially Covered habitations (i.e. getting less than 40 litre per capita per day safe drinking water) and Quality Affected habitations (i.e. containing at least one contaminantlike Arsenic, Fluoride, Iron etc.). The habitations coming under partially covered and quality affected category can be considered as problematic areas in terms of rural drinking water supply. With this classification, state-wise percentage of coverage of habitations is at Annexure-I. As on 19th March, 2018, State-wise(including Uttar Pradesh) number of districts affected by Arsenic, Fluoride, Iron, Salinity, Nitrate and Heavy metal as reported by the States into Integrated Management Information System (IMIS) of the Ministry is at Annexure-II.
- (b) Rural drinking water supply is a state subject. For improving the coverage of safe drinking water to rural population, this Ministry supplements the efforts of the states by providing them with technical and financial assistance through the centrally sponsored National Rural Drinking Water Programme (NRDWP). It is the State Government who plan, design, approve, execute and operate & maintain the schemes for providing safe drinking water to rural population. The funds provided to the States under NRDWP can be utilized for coverage and tackling water quality problems with priority to arsenic and fluoride affected habitations. To deal with arsenic and fluoride contamination, with the recommendation of NITI Aayog, Government of India had released Rs 1,000 crore in March 2016 for commissioning

of Community Water Purification Plants (CWPPs) and surface water based piped water supply schemes. The Ministry of Drinking Water and Sanitation had launched the National Water Quality Sub-Mission (NWQSM) on 22nd March 2017 under NRDWP to provide safe drinking water to about 28,000 arsenic / fluoride affected habitations. As on 19th March, 2018, Rs. 2814.13 Crore has been released to arsenic / fluoride affected states under NWQSM.

(c) District-wise, no. of villages and blocks have been declared Open Defecation Free (ODF) having 100 percent sanitation facilities is at Annexure-3.

А	nnexure referred to in re	eply to part (a) o	f Lok Sabha Unstarred	Q. No- 4439 due for rep	oly on 22.03.2018
S.No.	State	Total Habitations	% of Fully Covered Habitation	% of Partially Covered Habitation	% of Quality Affected Habitation
1	ANDAMAN And NICOBAR	400	81.00	19.00	0.00
2	Andhra Pradesh	48363	69.13	30.01	0.86
3	Arunachal Pradesh	7582	38.54	61.05	0.41
4	Assam	88099	59.98	27.51	12.51
5	Bihar	110234	61.14	35.04	3.82
6	Chhattisgarh	74685	94.41	4.03	1.56
7	Goa	347	99.42	0.58	0.00
8	Gujarat	36066	100.00	0.00	0.00
9	Haryana	7948	95.75	2.65	1.60
10	Himachal Pradesh	53604	80.25	19.75	0.00
11	Jammu And Kashmir	15958	56.41	43.49	0.10
12	Jharkhand	120764	96.92	0.74	2.34
13	Karnataka	60248	41.96	56.35	1.69
14	Kerala	21551	22.94	75.39	1.68
15	Madhya Pradesh	128061	99.79	0.06	0.15
16	Maharashtra	99732	87.47	12.26	0.27
17	Manipur	3788	59.05	40.95	0.00
18	Meghalaya	10475	17.05	82.64	0.31
19	Mizoram	738	63.96	36.04	0.00
20	Nagaland	1452	46.83	51.10	2.07
21	Odisha	157773	88.22	9.86	1.92
22	Puducherry	266	57.52	42.48	0.00
23	Punjab	15384	65.76	11.32	22.92
24	Rajasthan	121648	46.65	37.19	16.16
25	Sikkim	2084	36.23	63.77	0.00
26	Tamil Nadu	100204	93.45	6.36	0.19
27	Telangana	24562	57.07	38.68	4.25
28	Tripura	8723	52.59	18.32	29.10
29	Uttar Pradesh	260027	98.57	0.90	0.53
30	Uttarakhand	39360	56.69	43.26	0.04
31	West Bengal	105905	49.32	33.77	16.91
					4.11

(source: format C-17)

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q. No- 4439 due for reply on 22.03.2018

State-wise number of districts affected by Arsenic, Fluoride, Iron, Salinity, Nitrate and Heavy Metal (including Uttar Pradesh) as reported by the States into Integrated Management Information System (IMIS) of the Ministry as on 19th March, 2018

S. No.	Name of the State	No. of Districts						
		Arsenic	Fluoride	Iron	Salinity	Nitrate	Heavy Metal	Total
1	ANDHRA PRADESH	0	9	1	8	3	0	10
2	ARUNACHAL PRADESH	0	0	3	0	0	0	3
3	ASSAM	17	8	24	0	0	1	26
4	BIHAR	13	12	11	0	0	0	27
5	CHHATTISGARH	2	11	17	2	1	0	21
6	HARYANA	0	9	0	2	0	0	10
7	JAMMU & KASHMIR	0	1	6	0	0	0	6
8	JHARKHAND	8	22	19	1	2	0	22
9	KARNATAKA	2	19	13	11	19	1	25
10	KERALA	0	2	12	11	6	0	14
11	MADHYA PRADESH	0	5	1	1	0	0	7
12	MAHARASHTRA	0	11	7	11	10	0	18
13	MEGHALAYA	0	0	2	0	0	0	2
14	NAGALAND	0	0	1	0	0	0	1
15	ODISHA	0	9	24	7	0	0	26
16	PUNJAB	16	19	19	6	16	21	21
17	RAJASTHAN	0	32	3	32	27	0	33
18	TAMIL NADU	0	0	1	1	0	0	1
19	TELANGANA	0	24	9	19	20	0	26
20	TRIPURA	0	0	8	0	0	0	8
21	UTTAR PRADESH	17	24	8	2	3	0	32
22	UTTARAKHAND	0	0	1	0	1	0	1
23	WEST BENGAL	9	6	18	3	0	13	18
	Total	84	223	208	117	108	36	358

Statement referred in part (c) of the reply to Lok Sabha Un-starred Question No.4439 due for reply on 22-03-2018

District-wise, no. of villages and blocks have been declared Open Defecation Free (ODF)

S.N.	District	ODF declared	ODF declared blocks	
		villages		
1	AGRA	277	0	
2	ALIGARH	167	0	
3	ALLAHABAD	375	0	
4	AMBEDKAR NAGAR	335	0	
5	AMETHI	125	0	
6	AURAIYA	196	0	
7	AZAMGARH	86	0	
8	BAGPAT	280	4	
9	BAHRAICH	113	0	
10	BALLIA	120	0	
11	BALRAMPUR	43	0	
12	BANDA	55	0	
13	BARABANKI	185	0	
14	BAREILLY	212	0	
15	BASTI	136	0	
16	BIJNOR	2321	11	
17	BUDAUN	321	0	
18	BULANDSHAHR	369	0	
19	CHANDAULI	218	0	
20	CHITRAKOOT	85	0	
21	DEORIA	328	0	
22	ЕТАН	141	0	
23	ETAWAH	193	0	
24	FAIZABAD	137	0	
25	FARRUKHABAD	275	0	
26	FATEHPUR	213	0	
27	FIROZABAD	175	0	
28	GAUTAM BUDDHA NAGAR	120	4	
29	GHAZIABAD	191	4	
30	GHAZIPUR	383	0	
31	GONDA	139	0	
32	GORAKHPUR	816	0	
33	HAMIRPUR	84	0	
34	HAPUR	326	4	
35	HARDOI	91	0	
36	JALAUN	90	0	
37	JAUNPUR	261	0	
38	JHANSI	100	0	
39	JYOTIBA PHULE NAGAR (AMROHA)	559	0	
40	KANNAUJ	284	0	
41	KANPUR DEHAT	81	0	

S.N.	District	ODF declared	ODF declared blocks	
		villages		
42	KANPUR NAGAR	223	0	
43	KANSHIRAM NAGAR (KASGANJ)	273	0	
44	KAUSHAMBI	247	0	
45	KUSHINAGAR	314	0	
46	LAKHIMPUR KHERI	105	0	
47	LALITPUR	160	0	
48	LUCKNOW	53	0	
49	MAHAMAYA NAGAR(HATHRAS)	293	0	
50	MAHARAJGANJ	140	0	
51	MAHOBA	73	0	
52	MAINPURI	221	0	
53	MATHURA	160	0	
54	MAU	57	0	
55	MEERUT	605	12	
56	MIRZAPUR	826	3	
57	MORADABAD	277	0	
58	MUZAFFARNAGAR	588	3	
59	PILIBHIT	339	0	
60	PRATAPGARH	311	0	
61	RAE BARELI	174	0	
62	RAMPUR	298	0	
63	SAHARANPUR	204	0	
64	SAMBHAL	97	0	
65	SANT KABIR NAGAR	320	0	
66	SANT RAVIDAS NAGAR(BHADOHI)	363	0	
67	SHAHJAHANPUR	172	0	
68	SHAMLI	288	3	
69	SHRAVASTI	144	0	
70	SIDDHARTHNAGAR	118	0	
71	SITAPUR	152	0	
72	SONBHADRA	310	0	
73	SULTANPUR	150	0	
74	UNNAO	145	0	
75	VARANASI	413	0	
		19619	48	